

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(18)

O.A. No. 3108/91

New Delhi this the 21st Day of July 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

Shri Ravinder Kumar Kukraja,
Son of Late Shri P.D. Kukreja,
Resident of 60/80 Type I,
MAM College, New Delhi
Working as Nursing Orderly in
LNJP Hospital, New Delhi

Petitioner

(Applicant in Person)

-Versus-

1. Medical Superintendent.
LNJP Hospital,
New Delhi.
2. The Administrative Officer,
LNJP Hospital,
New Delhi.
3. Delhi Administration,
through Secretary (Medical),
5 Shyam Nath Marg,
Delhi.

Respondents

(By Advocate: None)

ORDER (Oral)

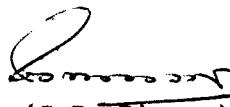
Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

This matter was once dismissed on default and thereafter restoration was filed and the same was allowed, on the condition that the matter being of 1991, we had to dispose it of on the next date of hearing. Since no counsel is appearing today, we decided to look into the matter ourselves.

The case of the petitioner is that he has been appointed as Nursing Orderly in the pay scale of Rs. 750-940 for quite sometime and he has been assigned the duties of Lower Division Clerk and he continued to work as LDC for four years and made a request to regularise

his services against the 10% quota available in the cadre of LDC. Since no reply has been received he has filed this OA for regularization of his holding the post of LDC. Since it is not clear whether any vacancy is available in the prescribed quota, we are unable to give any direction in this OA except that the respondents shall consider the case of the petitioner and if there is vacancy available against the 10% quota reserved for Class 'D' employee and the petitioner if found eligible, and in accordance with the seniority, one post shall be assigned to the petitioner in accordance with the rules. The respondents shall pass the order within three months from the date of receipt of the copy of this order. This OA is disposed of, no order as to costs.

(19)


(S.P. Biswas)

Member (A)


(Dr. Jose P. Verghese)

Vice Chairman (J)

Mittal